

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 58 of 1995.

Friday this the 9th day of February, 1996.

CORAM:

HON'BLE MR. ~~JUSTICE~~ CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

P.S. Muraleedharen Nair,  
Sweeper/Water Carrier,  
Vayalar P.O.,  
Sherthalai.

.. Applicant

(By Advocate Shri O.V. Radhakrishnan (represented))

Vs.

1. Sub Divisional Inspector of  
Post Office,  
Sherthalai Sub Division,  
Sherthalai.

2. Superintendent of Post Offices,  
Alappuzha Division, Alappuzha.

3. Chief Postmaster General,  
Kerala Circle, Thiruvananthapuram. .. Respondents

(By Advocate Shri James Kurien, ACGSC)

The application having been heard on 9th February, 1996,  
the Tribunal on the same day delivered the following:

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant, a contingent employee, seeks a direction  
to consider his candidature for appointment as Extra  
Departmental Mail Carrier, Kanichukulangara. He also seeks  
to quash A6 by which respondents informed him that he cannot  
be considered, as he has not been sponsored by the  
Employment Exchange.

2. Standing counsel for respondents submitted that the Employment Exchange has not sponsored any candidate, and that recruitment is being made from among others. In that case, want of sponsorship by the Employment Exchange cannot stand in the way of applicant. Relying on A7 and A8, applicant would submit that the expression Casual Labour would extend to Full time Casual Labourers, Part time Casual Labourers and Workers engaged on contingency basis. It is admitted by the Additional Standing Counsel for respondents that a part time contingent employee will fall in the scope of Para No. (ii) of Annexure A8. It follows that applicant's claim has to be considered alongwith that of other eligible candidates. Respondents will do so.

3. Original application is allowed as aforesaid.  
No costs.

Friday this the 9th day of February, 1996.

*P. V. Venkatakrishnan*  
P. V. VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

*Chettur Sankaran Nair*  
CHETTUR SANKARAN NAIR (J)  
VICE CHAIRMAN

LIST OF ANNEXURES

Annexure A6: True copy of the Order No.83/Misc. dated 14-12-94 of the 2nd respondent.

Annexure A7: True copy of the letter No.47-1/70-SPB-I dated 4-8-1970 from the Director General of Posts and Telegraphs, New Delhi to the Postmaster General.

Annexure A8: True copy of the letter No.45/95/87-SPB-I dated 10.2.88 of the Govt. of India, Department of Posts, New Delhi.